

ONGC's cash reserves and working capital

*123. SHRI MANISH GUPTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the public sector Oil and Natural Gas Corporation's (ONGC) cash reserves are precariously low, if so, the details thereof;

(b) whether the situation has been aggravated by Government's policy of pushing State-run firms to pay out more dividends, go in for buybacks and acquire stakes in other State-owned firms to meet its fiscal deficit targets, if so, the details thereof; and

(c) whether the dwindling of ONGC's cash reserve had adversely affected its working capital requirements, if so, at what level should such reserves be ideally kept, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) No Sir.

(b) and (c) No, Sir. ONGC has declared a dividend of 140% of paid up capital amounting to ₹ 8806.19 Crore for the Financial Year 2018-19 as against 132% amounting to ₹ 8469.94 Crore for the Financial Year 2017-18. ONGC bought back 25,29,55,974 equity share amounting to ₹ 4,022 Crore. The total payout ratio considering the dividend applicable, dividend distribution tax and buyback was 54.79% of PAT.

ONGC, during 2017-18, acquired 51.11% stake in HPCL for ₹ 36,915 crore to add more value and growth to business and considering the potential benefit from vertical integration across the oil and gas value chain and the synergies arising out of acquisition of a downstream oil refining and marketing company.

ONGC has maintained its activity level and no activity has been curtailed during 2018-19, due to shortage of funds.

SHRI MANISH GUPTA: Sir, over the last few years, ONGC has undergone a metamorphosis. It has diversified widely even into things like SEZ infrastructure, retail, etc. The question is: Is ONGC shifting away from its core competency in oil exploration and production and is it because of the continuous movement of NELP-II and NELP-III where privatization is taking place?

श्री धर्मेंद्र प्रधान: चेयरमैन सर, माननीय सदस्य का जो प्रश्न है, उसे मैं अभी तक पूरा नहीं समझा हूँ। मैं बताना चाहता हूँ कि NELP का प्राइवेटाइजेशन - 90 के दशक में उस समय की सरकार ने भारत की अर्थनीति को consciously open up किया। देश में सबसे पहले जो सेक्टर open up हुआ, वह Oil and Gas सेक्टर हुआ। NELP के 9 राउंड successfully किए गए। नरेन्द्र मोदी जी की सरकार के जिम्मेवारी संभालने के बाद 9 बार के अनुभव को ध्यान में रखते हुए, OALP नया मॉडल लाया गया है। OALP तीन बार successfully हुआ है। उसमें PSUs भी आते हैं, निजी कंपनियां भी आती हैं। देश की मूल आवश्यकता है कि तेल का उत्पादन बढ़े, हम उस शिक्षा में बढ़े हैं।

SHRI MANISH GUPTA: Sir, there is ONGC Videsh Limited. It has acquired a lot of oilfields across 20-30 countries. What is the future of OVL?

श्री धर्मेंद्र प्रधान: चेयरमैन सर, ओवीएल को पिछले दिनों 60 साल पूरे हो चुके हैं। हम कल ही ओवीएल की समीक्षा कर रहे थे। विश्व के कई देशों में ओवीएल की लगभग 28 बिलियन की investment हो चुकी है। देश के तेल उत्पादन की तुलना में, Oil and Gas equivalent ओवीएल की profitability और उत्पादन बहुत संतोषजनक है। इन दिनों मोदी जी की सरकार ने investment की एप्रोच बदली है। पहले हम लोग डिस्कवरी फील्ड में पैसा लगाते थे, developing stage में पैसा लगाते थे, अभी मोदी जी के वैश्विक नेतृत्व की स्वीकृति के चलते बहुत सारे देशों ने हमें producing field में equity देना शुरू किया है। ओवीएल नेतृत्व कर रहा है, उसका भविष्य बहुत सुनहरा है।

SHRI JAIRAM RAMESH: Sir, it is very clear that ONGC taking over GSPC's gas blocks or ONGC taking over part of HPCL are not corporate decisions but are political decisions. Some years ago, the Finance Minister presented in his Budget a plan of vertical integration and creating a few giant oil companies. Now, in recent days, I have read reports that there has been a rethinking on this plan. I would like to ask the hon. Minister: What is the policy of the Government on creating a large behemoth in the oil and gas sector?

श्री धर्मेंद्र प्रधान: सभापति महोदय, आदरणीय जयराम रमेश जी बहुत सारी जानकारी रखते हैं, लेकिन शायद उनके पास यह जानकारी पर्याप्त नहीं है। सरकार ने यहां कुछ छुपाकर नहीं रखा है। वर्ष 2017 में उन दिनों के वित्त मंत्री अरुण जेटली जी ने अपनी बजट स्पीच में कहा था कि हमें अपने देश में energy security को पूरा करने के लिए oil majors चाहिए। विदेश में investment करनी होती है, देश में एक ब्रांड बनाना होता है। पहले ओएनजीसी सिर्फ ईएनपी में था, उत्पादन में था। ओएनजीसी और एचपीसीएल दोनों की synergy करने के कारण हमने विश्व की पहली 20 कंपनियों में से एक कंपनी देश में खड़ी की है। उस कंपनी का market appreciation हुआ है। यह बिल्कुल विशुद्ध कॉर्पोरेट निर्णय है। ये सरकारी कंपनियां हैं, इनमें सरकार का मत तो रहेगा। आपने भी इस प्रकार के मतों में निर्णय किया था, हमने भी निर्णय किया है। यह हमने देश हित में किया है।

SHRI MANAS RANJAN BHUNIA: Sir, I want to know, through you, from the hon. Minister: What prompted the Government and your Department with a pressing effect to disinvest ONGC, which is one of the top Navratna companies in our country? What are the reasons?

SHRI DHARMENDRA PRADHAN: Sir, I think the hon. Member is not adequately informed. There is no plan of disinvestment of ONGC. This is the latest information the Government have.

SHRI K.K. RAGESH: Sir, it was reported in the media that 149 oilfields of the ONGC are going to be privatised. Sir, ONGC is a profit making company. Why are the oilfields being privatised? What is the logic behind that? Please explain.

श्री धर्मेन्द्र प्रधान: सभापति महोदय, अगर आप अनुमति दें, तो मैं माननीय सदस्य को बाद में भी समझा सकता हूँ, लेकिन अभी मैं संक्षेप में समझाता हूँ।

सभापति महोदय, देश के resources के सामने दो चुनौतियाँ हैं- हमारे घर में सम्पत्ति है, उसकी एक कल्पना रखे रहना या उसको monetise करना। Disinvestment नहीं हो रहा है, privatization नहीं हो रहा है, एक पारदर्शी bidding process से ONGC के कुछ discovered fields को हम public domain में रख रहे हैं। भारत की विधि-व्यवस्था की अनुयायी सरकार के खजाने को पैसा कौन ज्यादा देगा, उत्पादन कौन ज्यादा करेगा, इन दो ही मानकों पर हम monetise कर रहे हैं। उसमें ONGC भी reinvest कर सकती है, अन्य सरकारी कंपनियाँ भी कर सकती हैं और टेक्नोलॉजी वाली विश्व की कोई भी कंपनी हो, वह भी कर सकती है। यही शायद हमारे देश की energy security है। हम 80 परसेंट oil requirement import करते हैं। हम import क्यों करें, हम अपने देश के resource को monetise क्यों नहीं करें, यह सरकारों की लगातार पहल रही है और हम भी इसको आगे कर रहे हैं।

MR. CHAIRMAN: Now, Question No. 124. ...*(Interruptions)*... It is very specific. Please sit down. ...*(Interruptions)*...

SHRI K.K. RAGESH: Sir, it was not answered. ...*(Interruptions)*... I was talking about 149 oilfields, which are going to be privatised. ...*(Interruptions)*...

Data regarding employment in Groups 'A, B, C & D'

*124. PROF. MANOJ KUMAR JHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the data of total number of candidates who were offered Government jobs in Group A, B, C, D in various Government Departments between May 2014 to May 2019;